

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.676  
TO BE ANSWERED ON 20.07.2016**

**INDO-UK RELATION AFTER BREXIT**

**676. SHRI C.N. JAYADEVAN:**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether Britain has voted to leave the European Union (EU);  
and**
- (b) if so, the details thereof and its likely impact on Indo-UK  
relations and our prospects between the European Union  
countries and UK?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]**

**(a) & (b) In the referendum held on 23 June 2016, the people of the United Kingdom voted to leave the European Union (51.9% vs. 48.1%). For the United Kingdom to leave the European Union, it has to invoke Article 50 of the Lisbon Treaty. It is up to the Government of United Kingdom to decide when to invoke this Article. Such an invocation will then set in motion, the process for the United Kingdom to withdraw from the European Union. The relationship between the United Kingdom and the European Union is therefore yet to evolve and until such time, it is hard to assess the impact of Brexit on India-United Kingdom relations. India values its strong and multi-faceted relationship with the United Kingdom and the European Union and is committed to further strengthening these ties.**

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